

# IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

## ORDER SHEET

APPLICATION NO.....OF

**Applicant(s)**

**Respondent(s)**

**Advocate for**

**Advocate for**

**Applicant(s)**

**Respondent(s)**

<b>Notes of the Registry</b>	<b>Orders of the Tribunal</b>
	<p><u>OA No.43/2013 with MA 290/00371/2014</u> <u>Date of Order : 10.11.2014</u></p> <p>Mr. S.P. Singh, present, for applicant. Smt. K. Parveen, present, for respondents No.1 to 4. None present for respondent No.5.</p> <p>Counsel for the applicant submits that as the applicant has already completed the age of 40 years, therefore, the OA has rendered infructuous.</p> <p>In view of the submissions made hereinabove, the OA is dismissed as infructuous one. Accordingly, the MA No.371/2014 is also dismissed.</p> <p><i>[Signature]</i> [Meenakshi Hooja] Administrative Member</p> <p><i>[Signature]</i> [Justice K.C.Joshi] Judicial Member</p> <p><i>R/C Smt. K. Parveen 10/11/14</i></p> <p><i>R/C Meenakshi Hooja 10/11/14</i></p>